

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :20/08/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/31109/2024 ARBA/24/2024	TAPAN KUMAR SARANGI VS PROJECTOR DIRECTOR, NATIONAL HIGHWAY AUTHORITY INDIA, BALASORE	AUROVINDA MOHANTY VS	// (//
2	D-BLAPL/24781/2024 BLAPL/8440/2024	MINATI SAHU VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /130 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000157/2024
3	D-BLAPL/24760/2024 BLAPL/8441/2024	RADHESHYAM KARJI @ KARJEE VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /178 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000154/2024
4	D-BLAPL/24755/2024 BLAPL/8442/2024	BISWANATH JENA@ CHINTU VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PATNA /152 /2023 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000020/2023
5	D-BLAPL/24737/2024 BLAPL/8443/2024	DHARAMVEERSINGH@DHARMABIR SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	PURI GRPS /63 /2024 S.D.J.M.,PURI(Puri) GR/0000631/2024
6	D-BLAPL/24773/2024 BLAPL/8444/2024	INDU GUPTA VS STATE OF ODISHA	SRINIBAS PARIJA VS	R.UDAYAGIRI /109 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000074/2024
7	D-BLAPL/24704/2024 BLAPL/8445/2024	GOBINDA GHARMI VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	RAIGHAR /105 /2024 ADJ,UMERKOTE(Nabarangapur) CT/0000026/2024
8	D-BLAPL/24759/2024 BLAPL/8446/2024	BULU @ SARAT KUMAR GOUDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	MUNIGUDA /138 /2022 SPECIAL JUDGE,GUNUPUR(Rayagada) TR/0000078/2022
9	D-BLAPL/24643/2024 BLAPL/8447/2024	BINI DAS VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BANHARPALI /152 /2024 S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA CT/0001981/2024
10	D-BLAPL/24628/2024 BLAPL/8448/2024	TULU @ TRILOCHAN PRADHAN VS STATE OF ODISHA	AJAY KUMAR NANDY VS	CUTTACK SADAR /328 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000752/2024
11	D-BLAPL/24583/2024 BLAPL/8449/2024	ASHWINI KUMAR PATRA VS DIRECTOR OF ENFORCEMENT, BBSR	SMRUTI RANJAN ROUT VS	//0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR CRMC/0000008/2023

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12	D-BLAPL/24812/2024 BLAPL/8450/2024	JHILI MAHAPATRA VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	SUBALAYA /19 /2024 SPECIAL JUDGE,SONEPUR(Sonepur) Spl/000023/2024
13	D-BLAPL/24811/2024 BLAPL/8451/2024	HADIBANDHU SAHU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	KUNDHEIGOLA /68 /2021 A.D.J.,DEOGARH(Debagarh) ST/000010/2022
14	D-BLAPL/24571/2024 BLAPL/8452/2024	SUKANTA KUMAR NAYAK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	MALKANGIRI /20 /2024 S.D.J.M.,MALKANGIRI(Malkangiri) GR/000025/2024
15	D-BLAPL/24834/2024 BLAPL/8453/2024	ROHAN KHAN @ DOCTOR @ BAYA VS STATE OF ODISHA	KASHINATH PATTANAIAK VS	TIGIRIA /226 /2023 ADDL.SESIONS JUDGE,ATHAGARH(C ST/000091/2024
16	D-BLAPL/24501/2024 BLAPL/8454/2024	SK MONAF HUSEN VS STATE OF ODISHA	GURUPRASAD BEHERA VS	SPL.TASK FORCE /9 /2021 A.D.J.,BALASORE(Baleshwar) Spl/000066/2021
17	D-BLAPL/23847/2024 BLAPL/8455/2024	SWADHIN KUMAR DAS @ DASH VS STATE OF ODISHA	PULAKESH MOHANTY VS	RAMBHA (KHALLIKOTE) /731 /2023 ADDL SESSIONS JUDGE, KHALLIKOTE ST/000043/2024
18	D-BLAPL/23789/2024 BLAPL/8456/2024	SUBHAKANTA BEHERA @ KAJAL VS STATE OF ODISHA	GOURAV MOHANTY VS	INFOCITY PS /128 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000462/2024
19	D-BLAPL/24314/2024 BLAPL/8457/2024	GANESH BARMAN VS STATE OF ODISHA	MANOJ KUMAR MALLICK VS	SAMBALPUR SADAR /78 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/000043/2024
20	D-BLAPL/24854/2024 BLAPL/8458/2024	K.SANTOSH VS STATE OF ODISHA	PULAKESH MOHANTY VS	PURUSHOTTAMPUR /465 /2024 J.M.F.C-CUM-ADDL.CIVIL JUDGE(JD),P GR/0000455/2024
21	D-BLAPL/24108/2024 BLAPL/8459/2024	MULIA NAIK VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANTALA /43 /2011 SPECIAL JUDGE(VIGILANCE),ANGUL(A Spl/0000166/2011
22	D-BLAPL/24853/2024 BLAPL/8460/2024	SEKHAR MOHANTY VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/000014/2024
23	D-BLAPL/24835/2024	ASHUTOSH ACHARYA	MILAN KANUNGO	EOW,BHUBANESWAR /14 /2023

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	BLAPL/8461/2024	VS STATE OF ODISHA (EOW)	VS	C.J.M.,PHULBANI(Kandhamal) CT/0000205/2023
24	D-BLAPL/24777/2024 BLAPL/8462/2024	VIKAS ARJUN SULE VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /51 /2024 DISTRICT & SESSIONS JUDGE,BERHAM
25	D-BLAPL/24836/2024 BLAPL/8463/2024	KANHU CHARAN KANHAR VS STATE OF ODISHA	SUJATA JENA VS	Spl/0000053/2024 GOCHHAPADA /96 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
26	D-BLAPL/24775/2024 BLAPL/8464/2024	AJAY SANJAY CHAVARE VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /51 /2024 DISTRICT & SESSIONS JUDGE,BERHAM
27	D-BLAPL/24842/2024 BLAPL/8465/2024	PAPINA @ PRASANTA KUMAR BEHERA VS STATE OF ODISHA	RONALISHA PRADHAN VS	Spl/0000053/2024 / /0 3RD ADJ BHUBANESWAR(Khordha) TR/0000329/2024
28	D-BLAPL/24634/2024 BLAPL/8466/2024	BAGUNI @ AMULYA KUMAR NAYAK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA /159 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0001436/2024
29	D-BLAPL/21869/2024 BLAPL/8467/2024	SUSANTA RANA @ THABIRA RANA VS STATE OF ODISHA	NIHAR RANJAN MISHRA VS	BHAWANIPATNA SADAR /246 /2024 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000046/2024
30	D-BLAPL/24845/2024 BLAPL/8468/2024	SK. RAJA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KANDARPUR /110 /2021 1ST ADJ,CUTTACK(Cuttack) Spl/0000013/2021
31	D-BLAPL/24896/2024 BLAPL/8469/2024	BADAL BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RANPUR /85 /2024 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000064/2024
32	D-BLAPL/23500/2024 BLAPL/8470/2024	HIRA BARIK VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KUAKHIA /164 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0001134/2024
33	D-BLAPL/23591/2024 BLAPL/8471/2024	PATITAPABANA MISHRA VS STATE OF ODISHA	BIJAYA SWAIN VS	INFOCITY PS /33 /2024 J.M.F.C.(II),BHUBANESWAR(Khordha) CT/0000092/2024
34	D-BLAPL/24615/2024 BLAPL/8472/2024	PRABHAKAR BEHERA @ AMI @ KHUKULI VS	SANTOSH KUMAR MAHANTY VS	BHANJANAGAR /656 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC

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35	D-BLAPL/24892/2024 BLAPL/8473/2024	STATE OF ODISHA RANJAN MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GR/0001051/2024 BAUNISUNI /71 /2023 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baudh) CT/0000072/2024
36	D-BLAPL/21993/2024 BLAPL/8474/2024	KHAGE @ KHAGESWAR BHARASAGARIA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	KHARIAR /98 /2024 DIST.& SESSIONS JUDGE,NAWAPARA(Nawapar) ST/0000056/2024
37	D-BLAPL/24363/2024 BLAPL/8475/2024	DILLIP KUMAR JETHANI VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /172 /2024 S.D.J.M.,PADAMPUR(Bargarh) GR/0000652/2024
38	D-BLAPL/24617/2024 BLAPL/8476/2024	JAYASEN PADHY @ PADHI VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	PURUSHOTTAMPUR /314 /2022 A.D.J.,CHATRAPUR(Ganjam) ST/0000029/2023
39	D-BLAPL/24652/2024 BLAPL/8477/2024	TAUSIF KHAN @ TASIF SAHA VS STATE OF ODISHA	BISWABHUSAN DAS VS	JAGATSINGPUR /245 /2024 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000496/2024
40	D-BLAPL/24764/2024 BLAPL/8478/2024	PRASANTA KUMAR PRADHAN VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	HINJILI /908 /2023 J.M.F.C.,HINJILI(Ganjam) GR/0000796/2023
41	D-BLAPL/22438/2024 BLAPL/8479/2024	KANHU MANDOI VS STATE OF ODISHA	BIJAYA KUMAR MISHRA VS	FATEGARH /114 /2023 SPECIAL JUDGE,NAYAGARH(Nayagarh) TR/0000052/2024
42	D-BLAPL/24483/2024 BLAPL/8480/2024	AJIT SETH VS STATE OF ODISHA	JAGABANDHU SAHU VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2024
43	D-BLAPL/24599/2024 BLAPL/8481/2024	MANASH RANJAN DIGAL VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	ASKA /219 /2024 SPECIAL JUDGE ASKA(Ganjam) Spl/0000005/2024
44	D-BLAPL/23708/2024 BLAPL/8482/2024	RANJAN DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	K.NUAGOAN /97 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhamar) Spl/0000138/2024
45	D-BLAPL/24865/2024 BLAPL/8483/2024	SANAM BHUE @ SONAM BHUE VS STATE OF ODISHA	UDIT RANJAN JENA VS	LOISINGHA(BOLANGIR) /210 /2023 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000078/2023

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46	D-BLAPL/24546/2024 BLAPL/8484/2024	MATIUR RAHAMAN VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	G.R.P.S.,BERHAMPUR /69 /2024 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000061/2024
47	D-BLAPL/24218/2024 BLAPL/8485/2024	BISHNU PRASAD JENA @ CHANDAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHANDAGIRI P.S. /313 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000836/2024
48	D-BLAPL/24709/2024 BLAPL/8486/2024	SHAHAJEL @ SAHAJEL PAIK VS STATE OF ODISHA	ASHOK KUMAR JENA VS	//0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000079/2024
49	D-BLAPL/24885/2024 BLAPL/8487/2024	SATYA SAHU VS STATE OF ODISHA	AMIT KUMAR SAA VS	TUSRA /96 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000025/2024
50	D-BLAPL/24719/2024 BLAPL/8488/2024	BANTI @ PRATAP PRADHAN VS STATE OF ODISHA	SARAT KUMAR JENA VS	PADAMPUR /236 /2024 A.D.J.,PADAMPUR(Bargarh) Spl/0000049/2024
51	D-BLAPL/24739/2024 BLAPL/8489/2024	HARA DEI @ NAYAK @ NAHAK VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	NAYAGARH SADAR /151 /2024 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000617/2024
52	D-CMAPL/34555/2024 CMAPL/246/2024	NEELACHAL GRAMYA BANK BBSR VS SALES TAX OFFICER,BBSR	ADV. VS	// () //
53	D-CMAPL/34744/2024 CMAPL/247/2024	YASHOBANTA NAIK VS CHIEF SECRETARY WATER RESOURCES DEPARTMENT A	ADV VS	// () //
54	D-CMP/35510/2024 CMP/908/2024	DEBENDRA PRASAD PATRO VS DEBDAS MOHANKUDO	BIBEKANANDA BHUYAN VS	// A.D.J.,NAWARANGPUR(Nabarangapur) Fao/0000001/2024
55	D-CMP/35518/2024 CMP/909/2024	KAILASH CHANDRA SAHOO VS RABINDRANATHA SAHOO	BIBEKANANDA BHUYAN VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapu CS/0000248/2019
56	D-CMP/35671/2024 CMP/910/2024	ROHIT MALIK VS PITAMBAR MALIK	TUSAR KUMAR MISHRA VS	// CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000833/2019
57	D-CMP/34619/2024	PRATIMA SAHOO	DIGAMBARA MISHRA	//

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	CMP/911/2024	VS INDRA SAHOO	VS	DISTRICT AND SESSIONS JUDGE,NAYAGUDA Fao/0000007/2024
58	D-CMP/35561/2024 CMP/912/2024	RAHIM BUX VS SAIRA BIBI	SANDIPANI MISRA VS	// CIVIL JUDGE (SD),2ND COURT,CUTTACK CS/0000077/2021
59	D-CONTC/35411/2024 CONTC/6182/2024	MAGUNI CHARAN SAHU VS M.ASWATHY, IAS	PRAJIT KUMAR PRADHAN VS	// ()
60	D-CONTC/34353/2024 CONTC/6183/2024	SUJIT KUMAR NANDA VS TUSHARKANTA MOHANTY, IAS	ADV. VS	// ()
61	D-CONTC/31339/2024 CONTC/6184/2024	SANTANU KUMAR RANA VS ANU GARG,IAS	ADV VS	// ()
62	D-CONTC/31359/2024 CONTC/6185/2024	MURALIDHAR SAHANI VS ANU GARG,ADDL. CHIEF SECRETARY,W.R DEPT.	ADV. VS	// ()
63	D-CONTC/34851/2024 CONTC/6186/2024	K.TEKESWAR ACHARY VS SATYABRATA SAHU, IAS	C.ANAND RAO VS	// ()
64	D-CONTC/35550/2024 CONTC/6187/2024	DEBENDRA KUMAR MISHRA VS SUSHANT KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION	ADV. VS	// ()
65	D-CONTC/32429/2024 CONTC/6188/2024	DR. SASMITA MISHRA VS RENU PRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH	ADV. VS	// ()
66	D-CONTC/32431/2024 CONTC/6189/2024	DR.MANOJ KUMAR BEHERA VS RENU PRAVA NAYAK, REGISTRAR,ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH	ADV. VS	// ()
67	D-CONTC/32434/2024 CONTC/6190/2024	DR. SUSHANT KUMAR ROUT VS RENU PRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH	ADV. VS	// ()
68	D-CONTC/32439/2024 CONTC/6191/2024	DR. AJAY PRASAD BAITHARU VS	ADV. VS	// ()

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69	D-CONTC/34729/2024 CONTC/6192/2024	RENU PRAVA NAYAK, REGISTRAR, ODISHA UNIVERSITY OF TECHNOLOGY AND RESEARCH JYOTIRMAYEE MOHANTY VS SIDDHARTH SHANKAR SWAIN, IAS	ADV. VS	// // 0 //
70	D-CONTC/34086/2024 CONTC/6193/2024	PRIYADARSHINI NAYAK @ ESTHER OLIVE VS HIMANSHU GUPTA, IAS	RAJIB RATH VS	// 0 //
71	D-CONTC/34585/2024 CONTC/6194/2024	JAYAKRUSHNA PATRA VS ASWATHY S, IAS	ADV. VS	// 0 //
72	D-CONTC/34588/2024 CONTC/6195/2024	PARAMESWAR MAHANTA VS ASWATHY S, IAS	ADV. VS	// 0 //
73	D-CONTC/34590/2024 CONTC/6196/2024	ANANDA CHANDRA PALEI VS ASWATHY S, IAS	ADV. VS	// 0 //
74	D-CONTC/34592/2024 CONTC/6197/2024	DRONA PRADHAN VS ASWATHY S, IAS	ADV. VS	// 0 //
75	D-CONTC/34601/2024 CONTC/6198/2024	LALATENDU BAL VS ASWATHY S, IAS	ADV. VS	// 0 //
76	D-CONTC/34604/2024 CONTC/6199/2024	KAHNU CHARAN SAMAL VS ASWATHY S, IAS	ADV. VS	// 0 //
77	D-CONTC/34852/2024 CONTC/6200/2024	RABINARAYAN KAIBARTA VS SATYABRATA SAHU, IAS	C.ANAND RAO VS	// 0 //
78	D-CONTC/31445/2024 CONTC/6201/2024	RADHESHYAM PATRA VS DHRUBA CHARANA BEHERA, DEO,BOLANGIR	PARAMANANDA MISHRA VS	// 0 //
79	D-CONTC/34492/2024 CONTC/6202/2024	MANORANJAN SAHOO VS ASWATHI S, IAS	ADV. VS	// 0 //

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80	D-CONTC/32751/2024 CONTC/6203/2024	KUNI DEI VS ANU GARG, IAS	ADV. VS	// 0 //
81	D-CONTC/35131/2024 CONTC/6204/2024	JAYANTA KUMAR PATNAIK VS DR. SUCHITRA DASH, SUPDT.,MKCG MEDICAL COLLEGE HOSPITAL	ADV. VS	// 0 //
82	D-CONTC/35545/2024 CONTC/6205/2024	SANATAN NAYAK VS BHARAT BHUSAN SETHY, DIG OF POLICE, C.R.P.F GROUP CENTRE	ADV. VS	// 0 //
83	D-CONTC/35551/2024 CONTC/6206/2024	PRATAP KUMAR MISHRA VS ANU GARG, SECY. W.R DEPT.	ADV VS	// 0 //
84	D-CONTC/35563/2024 CONTC/6207/2024	BANAMALI NAIK @ RANASIA VS MAHENDRA NATH MAJHI, SPL. L.A AND R OFFICER, MAYURBHANJ	ADV. VS	// 0 //
85	D-CONTC/35189/2024 CONTC/6208/2024	CHAKRADHAR BARIK VS ASWATHY S., IAS	ADV. VS	// 0 //
86	D-CONTC/35209/2024 CONTC/6209/2024	GOURA CHARAN MEHER VS MITRABHANU KACHAYA, DEO,BARGARH	ADV. VS	// 0 //
87	D-CONTC/35206/2024 CONTC/6210/2024	CHAITANYA SAHU VS MITRABHANU KACHAYAP, DEO,BARGARH	ADV. VS	// 0 //
88	D-CONTC/35192/2024 CONTC/6211/2024	NRUSINGHA CHARAN KHILAR VS ASWATHY S, IAS	ADV. VS	// 0 //
89	D-CONTC/34621/2024 CONTC/6212/2024	DHANESWAR PRADHAN VS SATYABRATA SAHU, I.A.S	ADV. VS	// 0 //
90	D-CONTC/35004/2024 CONTC/6213/2024	GOLAK CHANDRA SAHOO VS ARAVIND AGRAWAL, IAS	SUKANTA KUMAR MISHRA VS	// 0 //
91	D-CRLA/20973/2024	ASHISH KUMAR PANDA	KASHINATH PATTANAIAK	PUINTALA /175 /2018

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	CRLA/817/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000018/2019
92	D-CRLA/21475/2024 CRLA/818/2024	KALANDI@GHANASHYAMA GOCHHAYAT VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	SALIPUR /318 /2019 A.D.J. SALIPUR(Cuttack) ST/0000004/2020
93	D-CRLA/24532/2024 CRLA/819/2024	SAMBHUNATH MAHALIK VS STATE OF ODISHA	RAMANIKANTA PATTANAIAK VS	JAJPUR TOWN /432 /2022 SPL.JUDGE,JAJPUR(Jajapur) Spl/0000143/2022
94	D-CRLA/24348/2024 CRLA/820/2024	PURNENDU BEHURA@SIPU@PURNENDU KUMAR BEHURA VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	DHENKANAL TOWN /344 /2021 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000046/2021
95	D-CRLA/24534/2024 CRLA/821/2024	JAGANNATH PANDA VS STATE OF ODISHA	DEVASHIS PANDA VS	KOTOAGARH /3 /2014 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000009/2014
96	D-CRLA/24624/2024 CRLA/822/2024	PITAMBAR MOHANTY@MANUA MOHANTY VS STATE OF ODISHA	DEBASIS TRIPATHY VS	KOREI /26 /2017 ADDL DIST AND SESSIONS JUDGE,JAJPUR CT/0000215/2017
97	D-CRLLP/24661/2024 CRLLP/29/2024	STATE OF ODISHA VS TANMAYA RANJAN PATEL	SIDHARTH SHANKAR MOHAPATRA, A.S.C. VS	SUNDARGARH TOWN /91 /2015 C.J.M.,SUNDERGARH(Sundargarh) ST/0000102/2015
98	D-CRLMC/24572/2024 CRLMC/3099/2024	AKSHAYA KUMAR NAYAK VS TRILOCHAN PAL	MANAS KUMAR CHAND VS	// J.M.F.C,UMERKOTE(Nabarangapur) ICC/0000002/2023
99	D-CRLMC/24690/2024 CRLMC/3100/2024	PATITAPABAN PRADHAN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /94 /2024 J.M.F.C.,PIPLI(Puri) GR/0000221/2024
100	D-CRLMC/24706/2024 CRLMC/3101/2024	PURNA CHANDRA BARIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	//0 JMFC, JATNI(Khordha) ICC/0000090/2021
101	D-CRLMC/22742/2024 CRLMC/3102/2024	PRAFULLA KUMAR SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	JAMANKIRA /170 /2016 S.D.J.M.-CIVIL JUDGE (JD),KUCHINDA(S) GR/0000757/2016
102	D-CRLMC/24443/2024 CRLMC/3103/2024	MAMILA MAHALING VS	SURYA KANTA BAG VS	BOLANGIR TOWN /34 /2020 A.D.J.,BOLANGIR(Balangir)

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103	D-CRLMC/24445/2024 CRLMC/3104/2024	STATE OF ODISHA AKSHAYA KUMAR NAYAK VS PANDAB MAHARANA	MANAS KUMAR CHAND VS	SC/000028/2021 // J.M.F.C,UMERKOTE(Nabarangapur) ICC/000008/2023
104	D-CRLMC/24446/2024 CRLMC/3105/2024	AKSHAYA KUMAR NAYAK VS SURAJ SAMANT SINGHAR	MANAS KUMAR CHAND VS	//0 J.M.F.C,UMERKOTE(Nabarangapur) ICC/000005/2023
105	D-CRLMC/24593/2024 CRLMC/3106/2024	SANJAY KHUNTIA@GUGUL VS STATE OF ODISHA	ABHISIDDHANTA SAHOO VS	SINGHADWAR PS /43 /2016 S.D.J.M.,PURI(Puri) GR/001556/2016
106	D-CRLMC/24605/2024 CRLMC/3107/2024	NEELAM CHATURVEDI VS REPUBLIC OF INDIA(C.B.I)	BISHNU PRASAD PRADHAN VS	EOW,BHUBANESWAR /31 /2013 SPL.CJM (CBI),BHUBANESWAR(Khordha) Spe/000013/2014
107	D-CRLMC/24596/2024 CRLMC/3108/2024	RANJIT NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUTRAY VS	JATNI P.S. /224 /2020 3RD ADJ BHUBANESWAR(Khordha) TR/0002471/2020
108	D-CRLMC/22059/2024 CRLMC/3109/2024	ARPAN KUMAR PATRA VS STATE OF ODISHA	ANSHUMAN RAY VS	//0 J.M.F.C. (III) BHUBANESWAR(Khordha) MISCA/0000547/2024
109	D-CRLMC/24347/2024 CRLMC/3110/2024	SATYASAMANTA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 SPECIAL JUDGE, PHULBANI(Kandhamal) 2(A)CC/000012/2022
110	D-CRLMC/24450/2024 CRLMC/3111/2024	UMAKANTA BISWAL@JULA VS STATE OF ODISHA	BICHITRA NARAYANA SATAPATHY VS	KUJANGA /340 /2011 ADDL SESSIONS JUDGE, KUJANG(Jagatsi) CT/0000078/2012
111	D-CRLMC/24530/2024 CRLMC/3112/2024	JYOTIRANJAN PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	MARSHAGHAI /124 /2017 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000890/2017
112	D-CRLMC/24565/2024 CRLMC/3113/2024	RANJAN KANHAR VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	PHULBANI SADAR /8 /2012 S.D.J.M-ADDL. CIVIL JUDGE (JD),PHULBANI GR/0000036/2012
113	D-CRLMC/24584/2024 CRLMC/3114/2024	DEEPAK KUMAR PRADHAN @ DIPAK PRADHAN VS STATE OF ODISHA	AMITAV TRIPATHY VS	RANPUR /177 /2017 SPECIAL JUDGE,NAYAGARH(Nayagarh) Spl/0000084/2017

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114	D-CRLMC/24575/2024 CRLMC/3115/2024	HARI SHANKAR PATTANAİK VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /132 /2015 A.D.J.,SUNDARGARH(Sundargarh) CRREV/000005/2024
115	D-CRLMC/24940/2024 CRLMC/3116/2024	ABHAYA KUMAR SWAIN VS STATE OF ODISHA	ARIJEET MISHRA VS	AUL /468 /2023 J.M.F.C.,AUL(Kendrapara) ICC/000012/2024
116	D-CRLMC/24594/2024 CRLMC/3117/2024	KHETRABASI MALLİK @ RINKU VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	BADACHANA /115 /2018 SPL.JUDGE,JAJPUR(Jajapur) Spl/000060/2018
117	D-CRLMC/24172/2024 CRLMC/3118/2024	SOURAV MOHANTY VS STATE OF ODISHA	MITALEE JESTHI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR ICC/000004/2022
118	D-CRLMC/24604/2024 CRLMC/3119/2024	SANJAY @ RANJIT PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /114 /2014 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAC GR/0000503/2014
119	D-CRLMC/22959/2024 CRLMC/3120/2024	KESHAB KISHOR NAYAK VS STATE OF ODISHA(VIG.)	TAPAS KUMAR ACHARYA VS	SAMBALPUR VIGILANCE /8 /2021 SPL. JUDGE (VIG),BOLANGIR(Balangir) GR/000009/2021
120	D-CRLMC/24320/2024 CRLMC/3121/2024	JASOBANTA SAHU VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KUNDEI /68 /2024 N.G.N. CUM J.M.F.C.,RAIGHAR(Nabarang GR/0000207/2024
121	D-CRLMC/24491/2024 CRLMC/3122/2024	SASHİKANTA BEHERA VS STATE OF ODISHA	ASIT KUMAR JENA VS	JALESWAR /283 /2024 J.M.F.C.,JALESWAR(Baleshwar) CT/0000352/2024
122	D-CRLMP/23804/2024 CRLMP/1217/2024	MINARANI MALLICK VS STATE OF ODISHA	KALI PRASAD MOHANTY VS	/ /0 () //
123	D-CRLMP/24367/2024 CRLMP/1218/2024	PARAMANANDA PATRA VS STATE OF ODISHA	BANSHIDHAR BAUG VS	// J.M.F.C.,BASTA(Baleshwar) ICC/000090/2024
124	D-CRLREV/24663/2024 CRLREV/422/2024	HEMANTA KUMAR PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /95 /2024 J.M.F.C.,KHANDAPARA(Nayagarh) CMC/000011/2024
125	D-CRLREV/21640/2024	MANOJ KUMAR SAHU	SALAUDDIN KHAN	BIKRAMPUR FCI /2 /2021

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	CRLREV/423/2024	VS STATE OF ODISHA	VS	S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/000015/2021
126	D-CRLREV/21953/2024 CRLREV/424/2024	AJAY KUMAR ROUT VS AMRESH MOHANTY	SAMVIT MOHANTY VS	//0 ADDL SESSIONS JUDGE, KUJANG(Jagatsinghpur) CRA/000009/2019
127	D-CRLREV/23972/2024 CRLREV/425/2024	SANTOSH KUMAR NAIK VS SNEHALATA DAS	BISWAMBAR MOHANTY VS	//0 DISTRICT AND SESSIONS JUDGE,ANGUL CRA/000018/2022
128	D-CRLREV/24158/2024 CRLREV/426/2024	GIRIDHARI SAHU @ KAMA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	NUAGAM (PATRAPUR) /152 /2010 ASST.SESSIONS JUDGE,GANJAM AT BE ST/000054/2013
129	D-CRLREV/24660/2024 CRLREV/427/2024	SURYAKANTA NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHANDAPARA /95 /2024 J.M.F.C.,KHANDAPARA(Nayagarh) CMC/000019/2024
130	D-FAO/35843/2024 FAO/384/2024	CHAIRMAN, MANAGEMENT COMMITTEE, PARADEEP PORT TRUST, PARADEEP VS REKHA BALIARSINGH	ANAND PRAKASH DAS VS	// COMNR.FOR EMPLOYEES COMP./ASST EC/0000490/2014
131	D-FAO/35387/2024 FAO/385/2024	MANAGING COMMITTEE OF FAKIR MOHAN HIGH SCHOOL, MAYURBHANJ VS STATE OF ODISHA	BIKASH MISHRA VS	// STATE EDUCATION TRIBUNAL,BHUBANESWAR Gia/0000315/2017
132	D-MACA/31797/2024 MACA/831/2024	M/S. ORIENTAL INSURANCE COMPANY LTD., CUTTACK VS PRAVASHINI BEHERA	PRAMOD KUMAR TRIPATHY VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0001262/2019
133	D-MACA/34128/2024 MACA/832/2024	LEGAL MANAGER RELIANCE GENERAL INSURANCE COMPANY LTD. VS HARIHAR SAHOO	G.P.DUTTA VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000179/2017
134	D-MACA/34571/2024 MACA/833/2024	MANAGER,M/S. UNITED INDIA INSURANCE CO.LTD. VS JYOTSNARANI PRADHAN	PRAKASH KUMAR MOHANTY VS	// 7TH M.A.C.T.,BHUBANESWAR(Khordha) Mac/0000014/2022
135	D-MACA/35836/2024 MACA/834/2024	THE NEW INDIA INSURANCE COMPANY LTD. JAJPUR VS LIPU BAL @ LIPU BALA	GOPAL CHANDRA SAMANTARAY VS	// 1ST M. A.C.T.,JAJPUR(Jajapur) Mac/0000033/2019
136	D-MACA/35837/2024 MACA/835/2024	THE NEW INDIA ASSURANCE COMPANY LIMITED,CUTTACK VS	GOPAL CHANDRA SAMANTARAY VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur)

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137	D-MACA/30134/2024 MACA/836/2024	MATHURI PARIDA B.M..BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED VS NIRMAL BARLA	ADAM ALI KHAN VS	Mac/0000184/2016 // 2ND A.D.J.,ROURKELA(Sundargarh) Mac/0000141/2021
138	D-MATA/33719/2024 MATA/298/2024	SISIR KUMAR PRATAPSINGH VS MONALISA SAMANTARAY	AKHAND VS	// JUDGE, FAMILY COURT, NAYAGARH(N CP/0000161/2022
139	D-MATA/35825/2024 MATA/299/2024	MAHAPRASAD TRIPATHY VS SOUMYASHREE SUPRAVA PANDA@TRIPATHY	PRAVAT RANJAN SUTAR VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000290/2018
140	D-MATA/35918/2024 MATA/300/2024	NIRANJAN MOHANTY VS SWAGATIKA DAS	SATYABRATA MOHANTY VS	// JUDGE, FAMILY COURT, JAJPUR(Jajapur CP/0000185/2020
141	D-RPFAM/33866/2024 RPFAM/236/2024	KANHU CHARAN DEHURY VS BANITA DEHURY	UNMESH CHANDRA JENA VS	// JUDGE, FAMILY COURT, DEOGARH(De Crp/0000028/2023
142	D-RPFAM/35989/2024 RPFAM/237/2024	ASHOK KUMAR TRIPATHY VS PRIYANSHU TRIPATHY	HRUDANANDA MOHAPATRA VS	// JUDGE FAMILY COURT, BHUBANESWA CRL.EXN/0000008/2024
143	D-RSA/35326/2024 RSA/298/2024	SANDHYARANI MISHRA VS STEEL AUTHORITY OF INDIA LTD. ROURKELA STEEL PLANT	ASHOK KUMAR MOHAPATRA VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) RFA/0000025/2023
144	D-RVWPET/33715/2024 RVWPET/185/2024	SANJITA DAS VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// () //
145	D-RVWPET/33659/2024 RVWPET/186/2024	M/S.BRIDGE AND ROOF CO. (INDIA) LTD. VS M/S. ADARSH NOBLE CORPORATION LTD.	JYOTIRMAYA PRASAD BEHERA VS	// () //
146	D-RVWPET/35540/2024 RVWPET/187/2024	SUSAMA SINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// () //
147	D-RVWPET/33757/2024 RVWPET/188/2024	SINDHU@KRUPASINDHU BHOI VS RADHESHYAM PATRA	ABHILASH MISHRA VS	// () //

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148	D-RVWPET/32594/2024 RVWPET/189/2024	KONARK PIPE AND SYNTHETIC (P) LTD. VS ASSISTANT GENERAL MANAGER AND AUTHORIZED OFFICER	BIBEKANANDA BHUYAN VS	// 0 //
149	D-TRPCRL/21157/2024 TRPCRL/68/2024	AKASH KUMAR PRADHAN VS JYOTIRMAYEE SAHOO	JNYANANANDA PANDA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH CMC/0000049/2024
150	D-WA/30579/2024 WA/2317/2024	BERHAMPUR UNIVERSITY, GANJAM VS PURNA CHANDRA NAYAK	BIBHU PRASAD TRIPATHY VS	// 0 //
151	D-WA/33560/2024 WA/2318/2024	BASANTI NAIK VS MAHANADI COAL FIELD LTD.	LAXMAN PRADHAN VS	// 0 //
152	D-WA/30446/2024 WA/2319/2024	STATE OF ODISHA VS BAGMI SAMAL	TARUN PATNAIK,A.S.C VS	// 0 //
153	D-WA/35723/2024 WA/2320/2024	CHAIRMAN,ORISSA FOREST DEVLOPMENT CORPORATION LTD., BBSR VS DURYODHAN MOHAPATRA	SANTOSH KUMAR PATTANAİK, SR.ADV. VS	// 0 //
154	D-WP(C)/35696/2024 WP(C)/20260/2024	SEK.IMRAJ VS THE EXECUTIVE OFFICER, BHADRAK	GOPINATH MISHRA VS	// 0 //
155	D-WP(C)/35526/2024 WP(C)/20261/2024	BIJAYA KUMAR RAY VS STATE OF ODISHA	NARENDRA KUMAR DAS VS	// 0 //
156	D-WP(C)/31362/2024 WP(C)/20262/2024	DASARATHI BEHERA VS STATE OF ODISHA	JEEVANJYOTI MOHANTY VS	// 0 //
157	D-WP(C)/35304/2024 WP(C)/20263/2024	JAYA CHANDRA PANIGRAHI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
158	D-WP(C)/31448/2024 WP(C)/20264/2024	PURNACHANDRA SAHU VS STATE OF ODISHA	SARITA PANDA VS	// 0 //
159	D-WP(C)/35657/2024	M/S. SAIL,(ROURKELA STEEL PLANT),ROURKELA	KANISKA RATH	//

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	WP(C)/20265/2024	VS COMMISSIONER OF SALES TAX CT AND GST,ODISHA	VS	0 //
160	D-WP(C)/35460/2024 WP(C)/20266/2024	M/S. ANUSHA-B.K.D. JOINT VENTURE (JV), HYDERABAD VS EAST COAST RAILWAY, BBSR	SIDHANT DWIBEDI VS	// 0 //
161	D-WP(C)/35307/2024 WP(C)/20267/2024	DHANURDHAR BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
162	D-WP(C)/35308/2024 WP(C)/20268/2024	SUKANTI RAULA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
163	D-WP(C)/35375/2024 WP(C)/20269/2024	MANISH KUMAR SINGHANIA VS STATE OF ODISHA	RITU SANTUKA VS	// 0 //
164	D-WP(C)/35313/2024 WP(C)/20270/2024	NARENDRA KUMAR MAHARANA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
165	D-WP(C)/35600/2024 WP(C)/20271/2024	RASMITA PATRA VS UNION OF INDIA	ARIJEET MISHRA VS	// 0 //
166	D-WP(C)/35604/2024 WP(C)/20272/2024	BHABAGRAHI SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
167	D-WP(C)/33869/2024 WP(C)/20273/2024	DHARAM SINGH AHIR @ KANONJIA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
168	D-WP(C)/35215/2024 WP(C)/20274/2024	MANORANJAN ROUT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
169	D-WP(C)/35220/2024 WP(C)/20275/2024	KABITA ROUT VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
170	D-WP(C)/35682/2024 WP(C)/20276/2024	BIDYADHAR SAHOO VS	ANJAN KUMAR BISWAL VS	// 0

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171	D-WP(C)/35386/2024 WP(C)/20277/2024	BANK OF BARODA MUGUNI MANI SINGH VS STATE OF ODISHA	PITAMBAR PANDA VS	// // 0 //
172	D-WP(C)/35611/2024 WP(C)/20278/2024	GIRIDHARI BEHERA VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
173	D-WP(C)/35388/2024 WP(C)/20279/2024	DILLIP KUMAR SINGH VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
174	D-WP(C)/35625/2024 WP(C)/20280/2024	SUNIL KUMAR SING VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
175	D-WP(C)/35629/2024 WP(C)/20281/2024	BIRENDRA KUMAR SING VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
176	D-WP(C)/35420/2024 WP(C)/20282/2024	PRASANTA KUMAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
177	D-WP(C)/35633/2024 WP(C)/20283/2024	ANANTA MAJHI VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
178	D-WP(C)/35425/2024 WP(C)/20284/2024	ABHAYA KUMAR JENA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
179	D-WP(C)/35643/2024 WP(C)/20285/2024	MANARANJAN KABAT VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
180	D-WP(C)/35734/2024 WP(C)/20286/2024	PRAGYAN PATI VS SUBHASIS MOHAPATRA	PRAKASH RANJAN BARIK VS	// 0 //
181	D-WP(C)/35816/2024 WP(C)/20287/2024	SANJIT KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //

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182	D-WP(C)/35605/2024 WP(C)/20288/2024	BHABANI SHANKAR KAR VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
183	D-WP(C)/35684/2024 WP(C)/20289/2024	BHARAT CHANDRA SWAIN VS INDIAN BANK, ZONAL OFFICE, CUTTACK	BISWAJIT NAYAK VS	// 0 //
184	D-WP(C)/35930/2024 WP(C)/20290/2024	RASMITA GAIGARIA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
185	D-WP(C)/35754/2024 WP(C)/20291/2024	SAMAPIKA SAMAL VS BANK OF BARODA, ZONAL OFFICE, BBSR	PRASANTA KUMAR SATAPATHY VS	// 0 //
186	D-WP(C)/35868/2024 WP(C)/20292/2024	K.RAJALAXMI DAS VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
187	D-WP(C)/35674/2024 WP(C)/20293/2024	MADHU SAHANI VS STATE OF ODISHA	ARUN KUMAR ACHARYA VS	// 0 //
188	D-WP(C)/35763/2024 WP(C)/20294/2024	MD.SHAH FAISAL ANSARI VS THE AUTHORIZED OFFICER., UCO BANK, ZONAL OFFICE, BBSR	ALOK KUMAR DAS VS	// 0 //
189	D-WP(C)/35780/2024 WP(C)/20295/2024	M/S GARGSON PROPERTIES PRIVATE LIMITED VS STATE OF ODISHA	AMIT PATTNAIK VS	// 0 //
190	D-WP(C)/35824/2024 WP(C)/20296/2024	ASHOK JENA VS ODISHA STATE ELECTION COMMISSION, BBSR	PRASANNA KUMAR PARHI VS	// 0 //
191	D-WP(C)/31357/2024 WP(C)/20297/2024	LAXMIPRIYA KUDADHA VS STATE OF ODISHA	SUBHASISH SATAPATHY VS	// 0 //
192	D-WP(C)/35464/2024 WP(C)/20298/2024	UNION OF INDIA VS BIJOY KUMAR MISHRA	BISWAJIT MAHARANA VS	// 0 //
193	D-WP(C)/34463/2024	SUKRU RANA	TIKERAM MEHER	//

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	WP(C)/20299/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/35679/2024 WP(C)/20300/2024	T. PRASAD RAO DORA VS REGISTRAR OF COOPERATIVE SOCIETIES, ODISHA	SAIBRATA RATH VS	// 0 //
195	D-WP(C)/35306/2024 WP(C)/20301/2024	RAMA CHANDRA SETHY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
196	D-WP(C)/34693/2024 WP(C)/20302/2024	RANGABATI NAG VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
197	D-WP(C)/35334/2024 WP(C)/20303/2024	M/S. SHREE SHYAMJEE CONSTRUCTION PRIVATE LIMITED,JHARSUGUDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
198	D-WP(C)/34956/2024 WP(C)/20304/2024	DEBAJANI SARANGI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
199	D-WP(C)/30699/2024 WP(C)/20305/2024	RAMESWAR MEHER VS STATE OF ODISHA	SRI SADASIVA PATRA VS	// 0 //
200	D-WP(C)/35023/2024 WP(C)/20306/2024	SANTOSH BEHERA VS STATE OF ODISHA	RAJKISHORE SWAIN VS	// 0 //
201	D-WP(C)/33275/2024 WP(C)/20307/2024	MANAS CHANDRA PANDA VS REGISTRAR CENTRAL UNIVERSITY OF ODISHA	NIRMAL RANJAN ROUTRAY VS	// 0 //
202	D-WP(C)/30686/2024 WP(C)/20308/2024	SANJUKTA JAGDEV VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	// 0 //
203	D-WP(C)/35232/2024 WP(C)/20309/2024	NAYANA JENA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
204	D-WP(C)/30998/2024 WP(C)/20310/2024	MANASH SAHOO VS	DINESH KUMAR MOHANTY VS	// 0

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205	D-WP(C)/35924/2024 WP(C)/20311/2024	STATE OF ODISHA M/S. JAGABANDHU ENTERPRISES PVT. LTD., BBSR VS	SAGARIKA SAHOO VS	// // 0
206	D-WP(C)/33581/2024 WP(C)/20312/2024	STATE OF ORISSA SANTOSH KUMAR AGRAWAL VS	LALITENDU MISHRA VS	// // 0
207	D-WP(C)/34752/2024 WP(C)/20313/2024	STATE OF ODISHA BIRANCHI KUMAR NAIK VS	BRAJA KISHOR PANDA VS	// // 0
208	D-WP(C)/35291/2024 WP(C)/20314/2024	STATE OF ODISHA JHARU KUMBHAR VS	BIBHUTI BHUSAN MISHRA VS	// // 0
209	D-WP(C)/35567/2024 WP(C)/20315/2024	UNION OF INDIA DURYODHAN GANDO VS	BRAJA KISHOR PANDA VS	// // 0
210	D-WP(C)/33504/2024 WP(C)/20316/2024	STATE OF ODISHA LAXMI NARAYAN PADHY VS	SANTOSH KUMAR MAHANTY VS	// // 0
211	D-WP(C)/33713/2024 WP(C)/20317/2024	STATE OF ODISHA PRASANNA KUMAR DEBATA VS	SEVATI SOREN VS	// // 0
212	D-WP(C)/35330/2024 WP(C)/20318/2024	STATE OF ODISHA SURYAKANTA MOHAPATRA VS	OM SWARUP VS	// // 0
213	D-WP(C)/34760/2024 WP(C)/20319/2024	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, CUTTACK JAIPRAKASH HOSPITAL AND RESEARCH CENTRE PVT. LTD, SUNDERGARH VS	AKHYA KUMAR PANDEY VS	// // 0
214	D-WP(C)/35573/2024 WP(C)/20320/2024	STATE OF ODISHA NIKUNJA BIHARI PADHI VS	BRAJA KISHOR PANDA VS	// // 0
215	D-WP(C)/35158/2024 WP(C)/20321/2024	STATE OF ODISHA SHANTI PADA DASH VS	PRAVAT KUMAR PANDA VS	// // 0
		STATE OF ODISHA		//

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216	D-WP(C)/35866/2024 WP(C)/20322/2024	RAJU TAREI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
217	D-WP(C)/33963/2024 WP(C)/20323/2024	SHASHANKA SHEKHAR JENA VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// 0 //
218	D-WP(C)/35163/2024 WP(C)/20324/2024	PAWAN KUMAR TULSIAN @ PAWAN KUMAR TULSIYAN VS STATE OF ODISHA	AMITABH PRADHAN VS	// 0 //
219	D-WP(C)/35380/2024 WP(C)/20325/2024	RAMANI RANJAN SATPATHY VS STATE OF ODISHA	DINESH KUMAR MALLICK VS	// 0 //
220	D-WP(C)/34751/2024 WP(C)/20326/2024	DEBARAJ MAHARANA VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	// 0 //
221	D-WP(C)/31332/2024 WP(C)/20327/2024	SUB-DIVISIONAL OFFICER -1, TPWODL, SAMBALPUR VS NABIN KUMAR SATPATHY	PRASANTA KUMAR TRIPATHY VS	// 0 //
222	D-WP(C)/35171/2024 WP(C)/20328/2024	DEBARAJ SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
223	D-WP(C)/35854/2024 WP(C)/20329/2024	KRISHNA CHANDRA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
224	D-WP(C)/35392/2024 WP(C)/20330/2024	M/S SHREE SHYAMJEE CONSTRUCTION PVT LTD.,JHARSUGUDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
225	D-WP(C)/35173/2024 WP(C)/20331/2024	SAIDAB ALAM KHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
226	D-WP(C)/35576/2024 WP(C)/20332/2024	PRAVATI RANI PADHI VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	// 0 //
227	D-WP(C)/34201/2024	KSHTRABASI NATH	AMIT PRASAD BOSE	//

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	WP(C)/20333/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/34615/2024 WP(C)/20334/2024	DIPTI KANTA MISHRA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
229	D-WP(C)/33813/2024 WP(C)/20335/2024	ASUTOSH BIKASH DASH VS STATE OF ODISHA	DEEPAK KUMAR PANDA VS	// 0 //
230	D-WP(C)/35717/2024 WP(C)/20336/2024	SADASIBA DAS VS THE DIVISIONAL MANAGER, BAJAJ ALLIANZ GENERAL INSURANCE CO.LTD.,BBSR	GAYATRI PATRA VS	// 0 //
231	D-WP(C)/35857/2024 WP(C)/20337/2024	RAJENDRA KUMAR SAHU VS BRANCH MANAGER, AXIS BANK LTD., BARGARH	SAROJ KUMAR PADHY VS	// 0 //
232	D-WP(C)/34923/2024 WP(C)/20338/2024	MEENA NAYAK VS STATE OF ORISSA	MUKUNDA CHANDRA MISHRA VS	// 0 //
233	D-WP(C)/35894/2024 WP(C)/20339/2024	UNITED SAMITI ACTION VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
234	D-WP(C)/35240/2024 WP(C)/20340/2024	MAHESH PRASAD MISHRA VS STATE INFORMATION COMMISSION, ODISHA, BBSR	ALOK KUMAR PANDA VS	// 0 //
235	D-WP(C)/35919/2024 WP(C)/20341/2024	RANJAN KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
236	D-WP(C)/35862/2024 WP(C)/20342/2024	CHANDRAPRAVA DEI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// 0 //
237	D-WP(C)/35878/2024 WP(C)/20343/2024	SUNARAM SABAT VS STATE OF ODISHA	SRIKHETRA MISHRA VS	// 0 //
238	D-WP(C)/34462/2024 WP(C)/20344/2024	UMA SANKAR PADHAN VS	TIKERAM MEHER VS	// 0

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239	D-WP(C)/35865/2024 WP(C)/20345/2024	STATE OF ODISHA ARABINDA PRADHAN VS	SARADA DASH VS	// // ()
240	D-WP(C)/32695/2024 WP(C)/20346/2024	STATE OF ODISHA SASMITA BARIK VS	KRISHNA CHANDRA SAHU VS	// // ()
241	D-WP(C)/35715/2024 WP(C)/20347/2024	STATE OF ODISHA DILIP KUMAR RANA VS	RASMITA SWAIN VS	// // ()
242	D-WP(C)/34651/2024 WP(C)/20348/2024	STATE OF ODISHA SHIBA SHANKAR PANDA VS	AMITABH PRADHAN VS	// // ()
243	D-WP(C)/35796/2024 WP(C)/20349/2024	STATE OF ODISHA RAJESH AGARWAL VS	BIBHU PRASAD MOHANTY VS	// // ()
244	D-WP(C)/33704/2024 WP(C)/20350/2024	A.O.CUM REGIONAL MANAGER, UTKAL GRAMEEN BANK, BARAGARH SUDHIR KUMAR KHATUA VS	BIBHUTI BHUSAN BEHERA VS	// // ()
245	D-WP(C)/35802/2024 WP(C)/20351/2024	THE GENERAL MANAGER, ODISHA STATE AGRICULTURAL MARKETING BOARD M/S VISIONTEK CONSULTANCY SERVICES PVT. LTD., BBSR VS	SOUMYA RANJAN MOHANTY VS	// // ()
246	D-WP(C)/34578/2024 WP(C)/20352/2024	MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK RUPALI BEHERA VS	SAMBEET PATTANAYAK VS	// // ()
247	D-WP(C)/34696/2024 WP(C)/20353/2024	STATE OF ODISHA FIROJ KUMAR AMANTA VS	PRANAB KUMAR PASAYAT VS	// // ()
248	D-WP(C)/32044/2024 WP(C)/20354/2024	STATE OF ODISHA SATYABHAMA BEHERA VS	JAGAMOHAN PATTNAIK VS	// // ()
249	D-WP(C)/35858/2024 WP(C)/20355/2024	STATE OF ODISHA SAROJ KUMAR SAHU VS	SUMAN MITRA VS	// // ()
		STATE OF ODISHA		//

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250	D-WP(C)/35811/2024 WP(C)/20356/2024	SUNIL KUMAR BHUYAAN VS INDIAN BANK	SANJIT KUMAR DAS VS	// 0 //
251	D-WP(C)/34871/2024 WP(C)/20357/2024	M/S. TARINI CONSTRUCTION, ANGUL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
252	D-WP(C)/34901/2024 WP(C)/20358/2024	UPENDRA LAL MAHAL VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
253	D-WP(C)/35814/2024 WP(C)/20359/2024	MEETA AWASTHI @ MITA AWASTHI VS THE REGIONAL MANAGER INDIAN BANK ,BBSR	SUNIL KUMAR PANDA VS	// 0 //
254	D-WP(C)/34904/2024 WP(C)/20360/2024	BRAJA MOHAN DASH VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
255	D-WP(C)/35737/2024 WP(C)/20361/2024	BANSHIDHAR BEHERA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
256	D-WP(C)/35015/2024 WP(C)/20362/2024	PABITRA MOHAN DAS VS STATE OF ODISHA	KAUSHIK SWAIN VS	// 0 //
257	D-WP(C)/34953/2024 WP(C)/20363/2024	SACHALA KUMARI DALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
258	D-WP(C)/35867/2024 WP(C)/20364/2024	DOUBLE D CONSTRUCTION PVT. LTD., KHORDHA VS THE COMMISSIONER, THE DEPT. OF FINANCE, GOVT. OF ODISHA, CUTTACK	PRAGYANT HARICHANDAN VS	// 0 //
259	D-WP(C)/35400/2024 WP(C)/20365/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
260	D-WP(C)/34874/2024 WP(C)/20366/2024	M/S. TARINI CONSTRUCTION, ANGUL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
261	D-WP(C)/34876/2024	M/S. TARINI CONSTRUCTION, ANGUL	SUBASH CH PANI	//

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	WP(C)/20367/2024	VS STATE OF ODISHA	VS	() //
262	D-WP(C)/35042/2024 WP(C)/20368/2024	KANHU CHARAN MOHANTY VS STATE OF ODISHA	KAUSHIK SWAIN VS	// () //
263	D-WP(C)/35111/2024 WP(C)/20369/2024	BADAL BHUKTA VS STATE OF ODISHA	NIRMAL CHANDRA DAS VS	// () //
264	D-WP(C)/35219/2024 WP(C)/20370/2024	PADMALOCHAN MISHRA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
265	D-WP(C)/35034/2024 WP(C)/20371/2024	HADU PALTASINGH VS STATE OF ODISHA	TANMAY MISHRA VS	// () //
266	D-WP(C)/35184/2024 WP(C)/20372/2024	MALIA BAGH VS STATE OF ODISHA	TRIBIKRAM MAHAPATRA VS	// () //
267	D-ABLAPL/24577/2024 ABLAPL/9023/2024	DAMAYANTI SAHOO VS STATE OF ODISHA	DEBARANJAN MOHAPATRA VS	LAXMISAGAR P.S. /485 /2023 () //
268	D-ABLAPL/24403/2024 ABLAPL/9024/2024	MANTU BHUYAN VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	CHANDIPUR /12 /2024 () //
269	D-ABLAPL/24740/2024 ABLAPL/9025/2024	UTTAM @KHANDI UTTAM @UTTAM PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /334 /2024 () //
270	D-ABLAPL/21879/2024 ABLAPL/9026/2024	GOBARDHAN MOHANTA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	CHAMPUA /70 /2005 () //
271	D-ABLAPL/24317/2024 ABLAPL/9027/2024	VIVEK CHANDRA APAT @ BIBEK APAT VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	RARUAN /183 /2023 () //
272	D-ABLAPL/24160/2024 ABLAPL/9028/2024	GOPAL CHANDRA SAMAL VS	DIBAKAR BISWAL VS	KHANTAPADA /81 /2024 ()

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273	D-ABLAPL/24231/2024 ABLAPL/9029/2024	STATE OF ODISHA PARSURAM SRICHANDAN VS STATE OF ODISHA	SURYAKANTA PALAI VS	// KHURDA SADAR /35 /2024 ()
274	D-ABLAPL/24435/2024 ABLAPL/9030/2024	BISWARANJAN KARA SHARMA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// KHUNTA /220 /2024 ()
275	D-ABLAPL/24207/2024 ABLAPL/9031/2024	STATE OF ODISHA RAJENDRANATH TRIPATHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// / /0 ()
276	D-ABLAPL/23872/2024 ABLAPL/9032/2024	STATE OF ODISHA BAPU @ DAMODAR NAYAK VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// SORO /174 /2022 ()
277	D-ABLAPL/24689/2024 ABLAPL/9033/2024	STATE OF ODISHA BIJAY DAS VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BOLANI /94 /2024 ()
278	D-ABLAPL/24527/2024 ABLAPL/9034/2024	BASANTA KUMAR PATASAHANI VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /158 /2017 ()
279	D-ABLAPL/24886/2024 ABLAPL/9035/2024	JASHMINE S. SAHOO @ SAHU VS STATE OF ODISHA	DEVASHIS PANDA VS	// RAYAGADA TOWN /258 /2024 ()
280	D-ABLAPL/24711/2024 ABLAPL/9036/2024	CHANDRAKANTA DALEI VS STATE OF ODISHA	JAGANNATH KAMILA VS	// KHAIRA /155 /2024 ()
281	D-ABLAPL/24857/2024 ABLAPL/9037/2024	GANGADHAR PRADHAN VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// LINGARAJ P.S. /182 /2024 ()
282	D-ABLAPL/23409/2024 ABLAPL/9038/2024	KISHAN SAHU VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BHANJANAGAR /320 /2024 ()
283	D-ABLAPL/24873/2024 ABLAPL/9039/2024	STATE OF ODISHA FAKIRA CHARAN BEHERA VS STATE OF ODISHA	RAGHUNATH DASMOHAPATRA VS	// ITAMATI /163 /2024 ()

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284	D-ABLAPL/24245/2024 ABLAPL/9040/2024	SANI GURLLA @ SONY GURLA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /447 /2024 () //
285	D-ABLAPL/24603/2024 ABLAPL/9041/2024	JAGANNATH PATRA @ S.JAGANNATH VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	JAGANNATHA PRASAD /297 /2024 () //
286	D-ABLAPL/24877/2024 ABLAPL/9042/2024	ATALA PARIDA @ ATAL BIHARI PARIDA VS STATE OF ODISHA	NIBEDITA MOHANTY VS	INDUSTRIAL ESTATE PS /158 /2024 () //
287	D-ABLAPL/24889/2024 ABLAPL/9043/2024	DILLIP KUMAR SAMANTARAY VS STATE OF ODISHA	DEVASHIS PANDA VS	JODAPADAR /99 /2024 () //
288	D-ABLAPL/24878/2024 ABLAPL/9044/2024	MALAY KUMAR ROUSTRAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	FATEGARH /64 /2023 () //
289	D-ABLAPL/24730/2024 ABLAPL/9045/2024	ANIKESH BHUYAN @ ANIKET SINGH BHUYAN VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /502 /2024 () //
290	D-ABLAPL/24779/2024 ABLAPL/9046/2024	SUDIP KUMAR VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	MAHILA P.S. BUXIBAZAR /93 /2024 () //
291	D-ABLAPL/24884/2024 ABLAPL/9047/2024	PAWAN SHARMA @ PAWAN KUMAR SHARMA VS STATE OF ODISHA	DEVASHIS PANDA VS	HEMGIR /313 /2024 () //
292	D-ABLAPL/24801/2024 ABLAPL/9048/2024	AYUSHMAN SWAIN VS STATE OF ODISHA	BADRI NARAYAN MOHAPATRA VS	BHADRAK TOWN /450 /2024 () //
293	D-ABLAPL/24888/2024 ABLAPL/9049/2024	BALARAM KUSULIA VS STATE OF ODISHA	DEVASHIS PANDA VS	RAYAGADA TOWN /258 /2024 () //
294	D-ABLAPL/24818/2024 ABLAPL/9050/2024	RATNAKAR NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KANIHA /269 /2024 () //
295	D-ABLAPL/24899/2024	BASUDEV MEHER	AMIT KUMAR SAA	AGALPUR /133 /2024

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	ABLAPL/9051/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/22178/2024 ABLAPL/9052/2024	CHANDRABHANU SINGH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 () //
297	D-ABLAPL/23632/2024 ABLAPL/9053/2024	ASIT KUMAR MULIA @ BABULI VS STATE OF ODISHA	DINESH RAY VS	CUTTACK SADAR /412 /2024 () //
298	D-ABLAPL/24766/2024 ABLAPL/9054/2024	SANJAYA KUMAR AGRAWAL VS STATE OF ODISHA	JANMEAJAYA DASH VS	KHARIAR /88 /2024 () //
299	D-ABLAPL/24166/2024 ABLAPL/9055/2024	NARENDRA KUMAR SARANGI VS STATE OF ODISHA	BHOJARAJ SETH VS	MAHILA PS SAMBALPUR /70 /2024 () //
300	D-ABLAPL/24656/2024 ABLAPL/9056/2024	MOHAN BARIK VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	/ /0 () //
301	D-ABLAPL/23617/2024 ABLAPL/9057/2024	BHAGABAN DAS @ BAYA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	TIHIDI /196 /2023 () //
302	D-ABLAPL/24874/2024 ABLAPL/9058/2024	LOKESH MALLICK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	PAHALA /347 /2024 () //
303	D-ABLAPL/24720/2024 ABLAPL/9059/2024	PRABHAS BISWAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MALKANGIRI /126 /2024 () //
304	D-ABLAPL/24814/2024 ABLAPL/9060/2024	SK.FAIZ ALLI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /209 /2024 () //
305	D-ABLAPL/24685/2024 ABLAPL/9061/2024	BANKESWAR MUDULI VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	INDUSTRIAL ESTATE PS /181 /2024 () //
306	D-ABLAPL/24215/2024 ABLAPL/9062/2024	PINTU @ JYOTI RANJAN PANDA VS	AMLAN SHAKTI PAUL VS	LINGARAJ P.S. /169 /2023 ()

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307	D-ABLAPL/24913/2024 ABLAPL/9063/2024	STATE OF ODISHA RADHESHYAM DANDSENA VS	SAROJ KUMAR PADHY VS	// BINIKA /272 /2024 ()
308	D-ABLAPL/24922/2024 ABLAPL/9064/2024	STATE OF ODISHA NALINIKANTA MOHANTY VS	PUSPAMITRA MOHAPATRA VS	// CHAULIAGANJA /187 /2024 ()
309	D-ABLAPL/24923/2024 ABLAPL/9065/2024	STATE OF ODISHA SAMIR @ SAMEER BARIK VS	LALIT SAHU VS	// DEOGAON /28 /2024 ()
310	D-ABLAPL/24926/2024 ABLAPL/9066/2024	STATE OF ODISHA BANAMALI PRADHAN VS	AJIT KUMAR MOHANTY VS	// / /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)
311	D-CONTC(CPS)/105/2005 CONTC(CPS)/105/2005	STATE OF ODISHA PRAMOD KUMAR BEHERA VS SAILA BEHARI DAS, SUPERINTENDING ENGINEER, MECHANICAL CIRCLE, HIRAKUD	B.S. TRIPATHY VS	// 2(A)CC/0000046/2024 () //